

Annexure-1

Name of the corporate debtor: Shri Vishnu Overseas Private Limited; Date of commencement of CIRP:04.11.2022 (Order served to IRP dated 04.11.2022); List of creditors as on: 22.12.2022

**List of secured financial creditors belonging to any class of creditors
(Amount in INR)**

| S.No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| NA | | | | | | | | | | | | | | |